

Annexure-7

Name of the corporate debtor: Wearit Global Limited; Date of commencement of CIRP: 08.04.2022; List of creditors as on: 14.03.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Commercial taxes		20/04/2022	21,927.00	₹ 21,927	Statutory Dues	NA	Nil	Nil	Nil	0.00	0	
2	GST Department_Bilwara		07/05/2022	13,22,26,931.00	₹ 13,22,26,931	Statutory Dues	NA	Nil	Nil	Nil	0.00	₹ -	
3	Commercial Tax Department_Indore		29/12/2022	-	₹ -	Statutory Dues	NA	NA	NA	NA	0.00	₹ -	The claim was received from the said party after 90 days from Insolvency Commencement date. Therefore the same was not considered by IRP.

* Stay on Constitution of CoC pursuant to order dated 19.04.2022 passed by Hon'ble NCLAT, New Delhi.